

# Patna High Court

## NOTICE

The 2<sup>nd</sup> Examination for the year 2019, for registration of Advocates as Advocate-on-Record, shall be held on 15<sup>th</sup> and 16<sup>th</sup> February, 2020 in two sittings on each date. Willing Advocates whose enrolments are of minimum three years or more till 30<sup>th</sup> November, 2019 and have received one year training or Advocates whose enrolments are of minimum two years or more till 30<sup>th</sup> November, 2019 and have received two years training may submit their applications by dropping the same in the box kept in the Chamber of Registrar General, from 26.11.2019 to 10.12.2019 till 5 P.M. in prescribed format (may be obtained from Patna High Court Website) along with photocopy of certificate in respect of enrolment in Bar Council, up-to-date membership certificate in Original from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, Original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

Patna High Court,  
The 22<sup>nd</sup> November, 2019

  
Registrar General